NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 13.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No. 40/BB/ 17	-	For hearing	Rule-6 of I&B	Jagan Pampapathy Vs Wipro Ltd.

SL.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
2 -	for Tanudan Fr	whole Reforded	Joseph
	(988691331))	M.M.
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	C9886548290		

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. Both the Counsels requested time. List it on 04/01/2018.

Member (T)

Member (J)